

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

(21)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 13/12/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : CP/651/IB/2017
NAME OF THE PETITIONER : T.C. MOOSA
NAME OF THE RESPONDENT : KARISMAA FOUNDATIONS PVT LTD
UNDER SECTION : 9 RULE 6

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

S. Arun

S. Arun
Rozfekki

S. Arun

ORDER

Matter is called. No representation on behalf of Petitioner. Counsel for Corporate Debtor present and submitted that he has not received copy of the petition along with relied upon documents. Matter is adjourned for the appearance of the Petitioner failing which appropriate order will be passed. Put up on **20.12.2017 at 10.30 A.M.**

Sd/-
MEMBER (JUDICIAL)

ghk